

Implementation of Orders Re. Gradation of Confidential Reports of Scheduled Castes and Scheduled Tribes Employees

8798. SHRI A.S. KASTURE: Will the Minister of DEFENCE be pleased to state:

(a) whether the orders issued by the Ministry of Home Affairs on the 11th July, 1968 regarding the method of grading confidential record of Scheduled Castes and Scheduled Tribes employees have been implemented by his Ministry;

(b) if so, the category-wise promotions given to the Scheduled Castes and Scheduled Tribes employees of each Corporation under his Ministry;

(c) if not, the reasons for non implementing the said orders so far; and

(d) whether Government propose to take action against those officers who failed to do so?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) to (d). The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Hindi Knowing Indians Employed in Indian Embassy in Paris

8799. SHRI A.S. KASTURE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of Indian citizens employed in the Indian Embassy in Paris;

(b) how many of them know Hindi; and

(c) whether Hindi knowing Indian citizens are preferred for appointment to that embassy?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c) Information is being collected and will be laid on the Table of the House in due course.

Promotion of Employees belonging to Scheduled Castes and Scheduled Tribes

8800. SHRI A.S. KASTURE: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether the recent orders of the Home Ministry regarding the method of grading confidential record of the employees belonging to Scheduled Castes/Scheduled Tribes are implemented by the various Corporations under his Ministry;

(b) if so, the details of promotions given to the each category of the Scheduled Castes Scheduled Tribes employees in all the Corporations under his Ministry;

(c) if not, the reasons for not implementing the said orders so far;

(d) whether Government consider these reasons as adequate in view of the specific provision of reservation of posts for the Scheduled Castes/Scheduled Tribes in the Constitution; and

(e) whether Government propose to take action against those Officers who failed to do so?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (e). The information is being collected and will be laid on the Table of the House.

Shifting of Naval Headquarters From Bombay to Mormugao

8801. SHRI SHINKRE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that Bombay being an industrial and commercial capital of India is facing tremendous burden on transport of imports and exports and the congestion in the Port hampers many a time free movement of Navy ships; and

(b) if so, whether Government propose to shift Naval Headquarters from Bombay to Mormugao taking into consideration